

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2722/1997

New Delhi this the 1st June, 2000

Hon'ble Sh. S.R. Adige, Vice Chairman (A) &
Hon'ble Sh. Kuldip Singh, Member (J)

(15)

In the matter of:

1. Manoj Kumar Sinha
R/o Shankar Nagar,
Line Par, Moradabad.
2. Shailendra Kumar,
R/o Shankar Nagar, Line Par,
Moradabad
3. Nand Lal Prasad,
R/o Krishna Puri, Line Par,
Moradabad.
4. Bihari Lal Meena,
R/o H-169B, Harthala Colony,
Moradabad.
5. Sanjeev Dube,
R/o T-61/B Rly. North Colony,
Moradabad.
6. Ram Dhan Meena,
R/o A-33, Shivaji Nagar,
Line Par,
Moradabad.

....Applicants.

Versus.

1. Union of India through
Chairman Railway Board,
Rail Bhawan,
New Delhi-110011
2. General Manager,
Northern Railway,
Baroda House,
New Delhi
3. DRM,
Moradabad,
N.R. Moradabad.

....Respondents.

(BY: Advocate Sh. Rajiv Bansal proxy counsel for
Sh. B.K. Aggarwal, counsel for respondents)

Contd..2/-

ORDER (Oral)

By Hon'ble Sh. S.R. Adige, V.C. (A)

16

1. Applicants seek to prescribe pay scale of Rs 1600-2600 for the period from April 1992 to April 1994 together with arrears.
2. None appear on behalf of applicants.
3. Sh. Rajiv Bansal, appear on behalf of respondents and stated that applicants' grievance being redressed vide respondents' letter dated 5.5.1998 to Railway counsel, copy of which is taken on record.
4. Under the circumstances, the O.A. has become infructuous and is therefore dismissed. No costs.

Kuldeep
(KULDIP SINGH)
Member (J)

Adige
(S.R. ADIGE)
Vice Chairman (A)

sk